

THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI G. VENKATSWAMY): (a) No, Sir.

(b) Does not arise.

Misuse of Steel Quota

181. SHRI GANESH LAL MALI: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that racketeering by a few steel firms to corner the entire export quota has resulted in India losing the initial advantage in exporting bars and rods to Middle East and other countries;

(b) the total amount of exports of these items originally proposed to be made this year and for how much of these items orders have so far been secured and the actual exports made against them so far; and

(c) the reasons for such poor export performance in respect of these items?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD) : (a) No such malpractice has come to the notice of Government.

(b) and (c) Originally only nominal export was envisaged. Even though there have been uncertainties in the export market, orders secured so far add upto 18,830 tonnes.

Hardship faced by defence personnel in forward areas

182. SHRI R. N. REDDY: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the Army and Air Force personnel in the Barmer and other forward areas in the Western Sector are put to severe hardship due to lack of adequate facilities of accommodation; and

(b) if so, what steps Government propose to take to relieve this hardship faced by the defence personnel in the forward areas of the Western Sector?

THE MINISTER OF DEFENCE (SARDAR SWARAN SINGH): (a) and (b) Yes, Sir, some difficulty is being experienced in these areas due to shortage of accommodation. All possible efforts are being made to provide suitable accommodation within the limitations of the resources.

Mineral deposits in Rayalaseema region in Andhra Pradesh

183. SHRI R. N. REDDY : Will the Minister of STEEL AND MINES be pleased to state:

(a) what are the findings of the geological survey for mineral deposits in the Rayalaseema region of Andhra Pradesh; and

(b) what steps Government propose to take during the Fifth Five Year Plan period to exploit the mineral resources in that region?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD) : (a) Asbestos, barytes, steatite, copper-lead, diamond, iron ore, gold, clays and limestone are the important minerals discovered in Rayalaseema area as a result of geological surveys.

(b) To help in the formulation of schemes for the exploitation of the economically feasible deposits, detailed evaluation of the Asbestos, Barytes and Steatite resources has been taken up by Geological Survey of India. The diamond investigations in Wajrakarur, Anantpur district and base metal investigations in Zangamarajupalle, Cuddapah district are being continued. The Government of Andhra Pradesh has set up the Andhra Pradesh Mining Corporation Ltd. for exploitation of minerals in the State.

M/s. Bharat Gold Mines Ltd. are examining the possibility of exploiting the gold in the Yeppamana mine area. Their activities

have, however, been temporarily suspended pending the supply of electric power to the mine site.

सेना में भर्ती के नियमों का संशोधन

184. श्री ओउम् प्रकाश त्यागी : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने सेना में जवानों की भर्ती से संबंधित नियमों में कोई संशोधन किया है; और

(ख) यदि हां, तो उसका ब्यौरा क्या है ?

†[Amendment to recruitment rules in the Army

184. SHRI O. P. TYAGI : Will the Minister of DEFENCE be pleased to state :

(a) whether Government have made any amendment in the rules regarding the recruitment of Jawans in the army; and

(b) if so, what are the details thereof ?]

रक्षा मंत्री (सरदार स्वर्ण सिंह) : (क) हाल ही में कोई संशोधन नहीं किया गया है ।

(ख) प्रश्न नहीं उठता ।

†[THE MINISTER OF DEFENCE (SARDAR SWARAN SINGH) : (a) No amendment has been made recently.

(b) Does not arise.]

हुंजा का पाकिस्तान में विलय

185. श्री ओउम् प्रकाश त्यागी :

श्री बी० पी० नागराज मूर्ति :

श्री बी० रचैया :

श्री राजनारायण :

क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पाकिस्तान सरकार ने पाकिस्तान अधिकृत जम्मू और कश्मीर की

हुंजा रियासत का विधित. पाकिस्तान में विलय कर लिया है ; और

(ख) यदि हां, तो भारत सरकार की इस पर क्या प्रतिक्रिया है ?

†[Merger of Hunza with Pakistan

185. SHRI O. P. TYAGI :
SHRI B. P. NAGARAJA MURTHY :
SHRI B. RACHAIAH :
SHRI RAJNARAIN :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that Pakistan Government has *de jure* annexed Hunza State in Pakistan-occupied Jammu and Kashmir; and

(b) if so, what is the reaction of Government of India thereto ?]

विदेश मंत्रालय में उप-मंत्री (श्री बिपिनपाल दास) :

(क) रेडियो पाकिस्तान के 24 सितंबर 1974 के प्रसारण के अनुसार पाकिस्तान सरकार ने हुंजा रियासत के पृथक् अस्तित्व को समाप्त कर दिया है और इसके प्रशासन को जम्मू और कश्मीर के उत्तरी क्षेत्र में मिला दिया है जिस पर पाकिस्तान का अवैध अधिकार है ।

(ख) पाकिस्तान सरकार की यह कार्यवाही जम्मू और कश्मीर के एक क्षेत्र की स्थिति में महत्वपूर्ण तथा एकापक्षीय रद्दोबदल की कार्यवाही है जिसके लिए न उसे कोई अधिकार है और न कोई अनुज्ञप्ति और इसलिए यह अंतर्राष्ट्रीय कानून के अन्तर्गत एक अवैध कार्य है ।

†[THE DÉPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS) : (a) According to Radio Pakistan broadcast of September 24, 1974, Pakistan Government has abolished the separate entity of the principality of Hunza and merged its administration with the northern areas of Jammu